

## NOTICE

To avoid assemblage of persons and ensure that there is no crowd in the Court Rooms, Corridors, alleys and premises of this Appellate Tribunal, it is deemed appropriate to restrict the entry of people. It is, therefore, provided that only appeals arising under the Insolvency and Bankruptcy Code, 2016 will be listed for hearing. All Company Appeals, Competition Appeals, Contempt Petitions and Review Applications etc. likely to be listed between 17<sup>th</sup> March, 2020 to 31<sup>st</sup> March, 2020 will be taken up after 17<sup>th</sup> April, 2020 and such listing will be separately notified.

Urgent fresh matters may be mentioned before the Hon'ble Acting Chairperson. Such mentioning shall not be done by more than four Advocates at 10:30 A.M. Mentioning if exceeds four, may be made at 12.00 Noon. The Bar Members shall be requested to dissuade their clients from appearing in person. All Benches will rise at 1:00 PM on each date during the aforesaid period. Filing will be accepted up to 01:00 P.M. only and all concerned shall ensure that all defects are removed before 01:00 P.M.

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 18.03.2020 (WEDNESDAY)**

**COURT OF CHAIRPERSON**

**10:40 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreasha Merla, Member(Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. <b>With</b>	Arijit Mazumdar	Biswajit Dubey
<b>2.</b>	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr.	Arijit Mazumdar	Bishwajit Dubey

**For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 431 of 2020	Xander Finance Pvt. Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors.	Wamika Trehan	Rahjat Agnihotri
4.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.	Sumedha Chadha	Pankaj Vivek
5.	Comp. App. (AT) (Ins) No. 439 of 2020	Raunaq EPC International Ltd. Vs. Hiranmaye Energy Ltd. Formerly known as India Power Corporation (Haldia) Ltd.	Praveen K. Mittal	
6.	Comp. App. (AT) (Ins) No. 440 of 2020	Edelweiss Asset Resolution Company Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.	Arjun Krishnan	
7.	Comp. App. (AT) (Ins) No. 441 of 2020	Vistara (ITCL) India Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.	Arjun Krishnan	
8.	Comp. App. (AT) (Ins) No. 442 of 2020	Vipras Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora	
9.	Comp. App. (AT) (Ins) No. 443 of 2020	B. Akhilandeswari Vs. Sundaresan Nagarajan Resolution Professional M/S P dot G Constructions Pvt. Ltd & Anr.	Madhusmita Bora	
10.	Comp. App. (AT) (Ins) No. 444 of 2020	Mrs. S. Ravi Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora	
11.	Comp. App. (AT) (Ins) No. 445 of 2020	P. Krishnamoorthy Vs. Sundaresan Nagarajan Resolution for M/S P Dot G Constructions Pvt Ltd & Anr.	Madhusmita Bora	
12.	Comp. App. (AT) (Ins) No. 446 of 2020	Moser Baer Karamchari Union Vs. Moser Baer Solar Ltd.	Shriya Maini	Arvind Garg

**Note: The Court will not sit after 01:00 PM**

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**By Order**  
-sd/-

**Registrar**